

**Central Administrative Tribunal
Principal Bench**

OA No.2103/2014

New Delhi, this the 18th day of September, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Mandeep Suhag
S/o Sh. Hemraj Suhag
R/o WZ-228, Street No.5, Ram Chowk
Sadh Nagar, Palam Colony, Delhi-45.

(Aged 32 years candidate toward
Grade-II (DASS). ...Applicant

(By Advocate: Mr. Ajesh Luthra)

Vs.

1. Govt. of NCT of Delhi
Through the Chief Secretary
5th Floor, Delhi Sachivalaya
New Delhi.
2. Delhi Subordinate Services Selection Board
Through its Chairman
Govt. of NCT of Delhi, F-18
Karkardooma, Institutional Area
Delhi-92.
3. The Secretary (Services)
GNCT of Delhi, 7th Level
B Wing, Delhi Secretariat
New Delhi. ...Respondents

(By Advocate: Mr. Amit Anand)

ORDER (ORAL)**Justice L. Narasimha Reddy:-**

Learned counsel for the applicant submits that he has been instructed by his client to withdraw the OA and seeks permission.

2. Permission is accorded and the OA is dismissed as withdrawn. There shall be no order as to costs.

(Mohd. Jamshed)
Member(A)

(Justice L. Narasimha Reddy)
Chairman

/vb/